

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :28/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/4267/2024 BLAPL/1580/2024	NABA KISHORE JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NIRAKARPUR /248 /2023 J.M.F.C,TANGI(Khordha ) GR/0000649/2023
2	D-BLAPL/4347/2024 BLAPL/1581/2024	DINESH AHIRWAR VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	//0 A.D.J.,SAMBALPUR(Sambalpur) TR/0000038/2023
3	D-BLAPL/4141/2024 BLAPL/1582/2024	BIKASH KUMAR NAYAK @ LALU NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /186 /2023 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000920/2023
4	D-BLAPL/4674/2024 BLAPL/1583/2024	TIKA @ PARESH MOHAPATRA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MARKAT NAGAR /121 /2013 1ST ADJ,CUTTACK(Cuttack) ST/0000397/2014
5	D-BLAPL/4284/2024 BLAPL/1584/2024	MANU @ JITENDRA DAKUA VS STATE OF ODISHA	SATRUGHNA NATH MISRO VS	TARASINGI /223 /2023 A.D.J.,BHANJANAGAR(Ganjam) ST/0000238/2023
6	D-BLAPL/4447/2024 BLAPL/1585/2024	SK. MAHASIN @ SEKH MAHASIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000033/2024
7	D-BLAPL/5280/2024 BLAPL/1586/2024	CHANDAN KUMAR MAHARANA VS STATE OF ODISHA	MANOMOY BASU VS	NILGIRI /181 /2023 A.D.J.,BALASORE(Baleshwar) ST/0000065/2023
8	D-BLAPL/4813/2024 BLAPL/1587/2024	KARAN DAS VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	UDALA /345 /2023 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0000925/2023
9	D-BLAPL/4903/2024 BLAPL/1588/2024	BINAYAK ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /202 /2023 5TH ADDL.SESIONS JUDGE, BBSR(Kh TR/0000284/2023
10	D-BLAPL/4905/2024 BLAPL/1589/2024	LOKANATH RANA VS STATE OF ODISHA	BISMAYA KUMAR STALIN VS	//0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000165/2023
11	D-BLAPL/5487/2024 BLAPL/1590/2024	ANANTA DIGAL VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	BHARATPUR PS /160 /2023 5TH ADDL.SESIONS JUDGE, BBSR(Kh TR/0000196/2023

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12	D-BLAPL/5643/2024 BLAPL/1591/2024	GULAM NABI @ NOBI VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /98 /2022 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/000022/2022
13	D-BLAPL/5650/2024 BLAPL/1592/2024	BIJAYA DALABEHERA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PATTAPUR (DIGAPAHANDI) /331 /2021 3RD ADDL.SESSION JUDGE CUM SPL.JU Spl/000048/2021
14	D-BLAPL/4985/2024 BLAPL/1593/2024	PINKU TAREI VS STATE OF ODISHA	SIMSON JENA VS	MOTANGA /303 /2023 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000422/2023
15	D-BLAPL/5827/2024 BLAPL/1594/2024	SANGRAM PARIDA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	KODALA /482 /2023 ADJ,KODALA(Ganjam) ST/000038/2024
16	D-BLAPL/4986/2024 BLAPL/1595/2024	RUPAK DIGAL VS STATE OF ODISHA	NIMAIN CHARAN NAYAK VS	GHANTAPADA /50 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000155/2023
17	D-BLAPL/5896/2024 BLAPL/1596/2024	KULU @ SRIKANTA KUMAR PADHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /168 /2023 A.D.J.,NAYAGARH(Nayagarh ) ST/0000050/2023
18	D-BLAPL/5922/2024 BLAPL/1597/2024	ASHUTOSH MOHANTY @ GORA @ CHASAMA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	LINGARAJ P.S. /189 /2020 3RD ADJ BHUBANESWAR(Khordha ) CT/0000026/2022
19	D-BLAPL/5026/2024 BLAPL/1598/2024	KEDARNATH SAHOO @ RINKUA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	CUTTACK SADAR /297 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000093/2023
20	D-BLAPL/5195/2024 BLAPL/1599/2024	AMRESH DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000008/2024
21	D-BLAPL/5924/2024 BLAPL/1600/2024	CHANDAN PRADHAN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	DHAULI PS /106 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000335/2023
22	D-BLAPL/5925/2024 BLAPL/1601/2024	SANJEEV DALAI @ SANJEEB DALAI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGAON /99 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000035/2023
23	D-BLAPL/5231/2024	KRISHAN @ LITU PATNURU	SRIKANTA MAHUNTA	PADMAPUR /45 /2022

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	BLAPL/1602/2024	VS STATE OF ODISHA	VS	A.D.J., GUNUPUR(Rayagada ) TR/0000054/2022
24	D-BLAPL/5926/2024 BLAPL/1603/2024	SANTOSH KUMAR DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JALESWAR /57 /2023 A.D.J.,BALASORE(Baleshwar) Spl/0000043/2023
25	D-BLAPL/5927/2024 BLAPL/1604/2024	SAMEER DASH VS STATE OF ODISHA	JAGABANDHU SAHU VS	SINDHIKELA PS /259 /2023 CIVIL JUDGE (JD) CUM JMFC, BANGOM GR/0000376/2023
26	D-BLAPL/5959/2024 BLAPL/1605/2024	SUBHANKAR SAHANI VS STATE OF ODISHA	DEBA KUMAR RATH VS	/ /0 DISTRICT & SESSIONS JUDGE ,PHULBA 2(A)CC/0000003/2024
27	D-BLAPL/5938/2024 BLAPL/1606/2024	RAJIB MALLICK VS STATE OF ODISHA	NIRANJAN PANDA VS	BOUDH /182 /2021 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000034/2021
28	D-BLAPL/4412/2024 BLAPL/1607/2024	JALIL KHAN VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	BALIPATNA /421 /2023 AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0000601/2023
29	D-BLAPL/4862/2024 BLAPL/1608/2024	SANTOSH DALAI @ BABULA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BALIAPAL /225 /2019 3RD ADDL DISTRICT JUDGE, BALASOR ST/0000220/2021
30	D-BLAPL/5274/2024 BLAPL/1609/2024	BIPIN BIDIKA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	GUDARI /38 /2020 A.D.J., GUNUPUR(Rayagada ) TR/0000006/2020
31	D-BLAPL/5330/2024 BLAPL/1610/2024	NIRAKAR SWAIN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	DHAULI PS /106 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000335/2023
32	D-BLAPL/4019/2024 BLAPL/1611/2024	SUKANTA KUMAR BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000147/2023
33	D-BLAPL/5639/2024 BLAPL/1612/2024	REKHARAM NAIK VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000005/2024
34	D-BLAPL/4059/2024 BLAPL/1613/2024	NABIN MAJHI VS	SUSHANTA KUMAR JOSHI VS	BELTUKURI /99 /2023 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA

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35	D-BLAPL/4320/2024 BLAPL/1614/2024	STATE OF ODISHA RADHI SINGH @ RADHI SING VS STATE OF ODISHA	AMITBISWAL VS	CT/0000875/2023 / /0 SPL.JUDGE,BALASORE(Baleshwar)
36	D-BLAPL/5850/2024 BLAPL/1615/2024	ANIL SAHOO @ BULU VS STATE OF ODISHA	AMITAV TRIPATHY VS	Spl/0000005/2024 NAYAGARH /20 /2024 DISTRICT AND SESSIONS JUDGE,NAYAGARH
37	D-BLAPL/4321/2024 BLAPL/1616/2024	MANAS RANJAN GAMANGA VS STATE OF ODISHA	AMIT BISWAL VS	Spl/0000002/2024 K.NUAGOAN /73 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
38	D-BLAPL/4322/2024 BLAPL/1617/2024	ANOWAR ALI VS STATE OF ODISHA	AMIT BISWAL VS	Spl/0000066/2023 / /0 SPL.JUDGE,BALASORE(Baleshwar)
39	D-BLAPL/5728/2024 BLAPL/1618/2024	DHOBUNI PADHIARI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	Spl/0000024/2024 JHARSUGUDA SADAR /255 /2023 DISTRICT AND SESSIONS JUDGE,JHARSUGUDA
40	D-BLAPL/5750/2024 BLAPL/1619/2024	AJIT SETHI VS STATE OF ODISHA	LAMBODOR ACHARI VS	CT/0000001/2024 K.NUAGAON /481 /2023 J.M.F.C.,PATRAPUR(Ganjam)
41	D-BLAPL/5825/2024 BLAPL/1620/2024	KSHATRAMANI NAYAK @ KSHETRAMANI NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GR/0000690/2023 / /0 SPL.JUDGE,BALASORE(Baleshwar)
42	D-BLAPL/5870/2024 BLAPL/1621/2024	MILIND CHIKTE VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	Spl/0000031/2024 PADWA /69 /2023 ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE
43	D-BLAPL/5886/2024 BLAPL/1622/2024	SATYA DEHURY VS STATE OF ODISHA	AMIT KUMAR NATH VS	TR/0000065/2023 PURUNAKOTE /93 /2023 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul)
44	D-BLAPL/5853/2024 BLAPL/1623/2024	JAGADISH ROHIDAS VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	GR/0001323/2023 BINIKA /259 /2023 JMFC, BINIKA(Sonepur )
45	D-BLAPL/5889/2024 BLAPL/1624/2024	SUSHANTA SAHU @ SURU VS STATE OF ODISHA	AMIT KUMAR NATH VS	GR/0000247/2023 ANGUL SADAR PS /504 /2023 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul)

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46	D-BLAPL/5892/2024 BLAPL/1625/2024	DEBENDRANATH SAHU VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	JAGATSINGPUR /351 /2023 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000139/2023
47	D-BLAPL/5891/2024 BLAPL/1626/2024	SATYARANJAN @ SUBODH MOHAPATRA VS STATE OF ODISHA	LAGNAJIT PATTNAIK VS	CUTTACK SADAR /571 /2022 2ND ADJ,CUTTACK(Cuttack) ST/0000028/2024
48	D-BLAPL/3207/2024 BLAPL/1627/2024	SIPU @ BASUDEV SAMAL @ BASODABA SAMAL VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /444 /2022 ASST.SESSION JUDGE,SORO(Baleshwar) ST/0000020/2023
49	D-BLAPL/3208/2024 BLAPL/1628/2024	MANTU @ PRAVAT DAS VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /444 /2022 ASST.SESSION JUDGE,SORO(Baleshwar) ST/0000042/2023
50	D-BLAPL/5894/2024 BLAPL/1629/2024	MANOJ BAGHA VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	/ /0 1ST A.D.J.,BERHAMPUR(Ganjam) 2(A)CC/0000091/2023
51	D-BLAPL/5910/2024 BLAPL/1630/2024	MANOJ KUMAR GOCHHI VS STATE OF ODISHA	MAHES DAS VS	TOMANDO /52 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000067/2024
52	D-BLAPL/5941/2024 BLAPL/1631/2024	ANIL PARUA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /23 /2024 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000021/2024
53	D-BLAPL/5912/2024 BLAPL/1632/2024	JALANDHAR@ JALENDRA SAHU VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /4 /2020 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000005/2020
54	D-BLAPL/5949/2024 BLAPL/1633/2024	DAS RABI @ D. RABI VS STATE OF ODISHA	ARIJEET MISHRA VS	KUNDRA /64 /2019 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000041/2019
55	D-BLAPL/5943/2024 BLAPL/1634/2024	SATRUGHANA MENDILI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /84 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000103/2023
56	D-BLAPL/5946/2024 BLAPL/1635/2024	M. SRINU VS STATE OF ODISHA	SARADA PRASAD DASH VS	BHANJANAGAR /32 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0000049/2024
57	D-BLAPL/5951/2024	BIKASH GOUDA	PRATYUSHA NAIDU	SHERAGADA /479 /2023

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	BLAPL/1636/2024	VS STATE OF ODISHA	VS	J.M.F.C.SERAGARA(Ganjam) GR/0000539/2023
58	D-BLAPL/5948/2024 BLAPL/1637/2024	GANESH ROY VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /408 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000099/2023
59	D-BLAPL/5994/2024 BLAPL/1638/2024	NIRANJAN BASANI @ BASANI NIRANJAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /202 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000171/2023
60	D-BLAPL/5999/2024 BLAPL/1639/2024	SAIRAM NUTHI @ NUTHI SAIRAM VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /202 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000171/2023
61	D-BLAPL/5997/2024 BLAPL/1640/2024	DULA MADKAMI @ ENKA MADKAMI VS STATE OF ODISHA	ASIT KUMAR JENA VS	M.V.79 /157 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000210/2023
62	D-BLAPL/5956/2024 BLAPL/1641/2024	TAPAN GARADA VS STATE OF ODISHA	ANIRUDHA DAS VS	NABARANGAPUR TOWN /299 /2022 A.D.J.,NAWARANGPUR(Nabarangapur ) CT/0000068/2022
63	D-CMAPL/5443/2024 CMAPL/36/2024	M/S.ORIPOL INDUSTRIES LTD. VS REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORP.,	SOMANATH MISHRA VS	// ()
64	D-CMAPL/5090/2024 CMAPL/37/2024	FAKIR CHARAN SANGRAM SINGH VS CJ BENU GOPAL, IAS	ADV. VS	// ()
65	D-CMAPL/6086/2024 CMAPL/38/2024	DHULA DALUA VS SURESH DALUA @ CHANDUA	ADV. VS	// ()
66	D-CMAPL/6195/2024 CMAPL/39/2024	ANJANA PATI VS M.D., ODISHA FILM DEVELOPMENT CORP. LTD., CUTTACK	ADV. VS	// ()
67	D-CMAPL/8131/2024 CMAPL/40/2024	RAMA SAHU VS STATE OF ODISHA	ADV. VS	// ()
68	D-CMAPL/8289/2024 CMAPL/41/2024	KALYANI MAHAPATRA VS	ADV. VS	// ()

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69	D-CMP/6465/2024 CMP/167/2024	ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BALASORE BIJAY KUMAR SATPATHY VS HARIHARA DAS	DWARIKA PRASAD MOHANTY VS	// // 2ND ADDL.CIVIL JUDGE(S.D.),BALASORE CS/0000095/2022
70	D-CMP/7627/2024 CMP/168/2024	JAYA KUMARI MAHAKUR VS KHAGAPATI MAHAKUR	DURGA PRASAD PATTNAIK VS	// A.D.J.,BARGARH(Bargarh ) Fao/0000022/2022
71	D-CMP/8164/2024 CMP/169/2024	JUGAL KISHORE PRADHAN VS SANGHAMITRA MOHAPATRA	BIBEKANANDA BHUYAN VS	// 4TH ADDL SESSIONS JUDGE CUM SPL JUDGE Fao/0000094/2023
72	D-CMP/4433/2024 CMP/170/2024	BIKRAM KESHARI BRAHMA VS SUDHAKAR NAYAK	MANOJ KUMAR PANDA VS	// DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR Fao/0000039/2023
73	D-CONTC/5739/2024 CONTC/1273/2024	ANIL PADHY VS SUSHIL KUMAR LOHANI,I.A.S.	ADV. VS	// () //
74	D-CONTC/5810/2024 CONTC/1274/2024	BHARAT CHANDRA PADHAN VS DR. NIMAIN CHARAN NAYAK, C.D.M. AND P.H.O. CUM DISTRICT MISSION DIRECTOR, JHARSUGUDA	ADV. VS	// () //
75	D-CONTC/5858/2024 CONTC/1275/2024	SURESH MAHANAND VS DR. BISWAJIT DAS, SUB COLLECTOR CUM CHAIRMAN, SELECTION COMMITTEE	ADV. VS	// () //
76	D-CONTC/5096/2024 CONTC/1276/2024	SUBHRANSHU BAGH VS BHAKTA RANJAN MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES DEPT.	ADV. VS	// () //
77	D-CONTC/5363/2024 CONTC/1277/2024	GOPAL CHANDRA BEHERA VS MANORANJAN MISHRA, ENGINR. IN CHIEF (CIVIL), ODISHA, BBSR	ADV. VS	// () //
78	D-CONTC/5370/2024 CONTC/1278/2024	GOURAHARI SAHU VS PRADEEP KUMAR JENA, I.A.S.	ADV. VS	// () //
79	D-CONTC/7045/2024 CONTC/1279/2024	BIPRA RANJAN BEURA VS ASWATHY, I.A.S.	ULLASH CHANDRA MOHANTY VS	// () //

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80	D-CONTC/5027/2024 CONTC/1280/2024	SUBRAT KALYAN SWAIN VS BINITA SENAPATI, O.E.S.	ADV. VS	// 0 //
81	D-CONTC/6319/2024 CONTC/1281/2024	CHITTA RANJAN MOHANTY VS ANU GARG, I.A.S.	ADV. VS	// 0 //
82	D-CONTC/4032/2024 CONTC/1282/2024	PURNA CHANDRA MOHANTY VS SATYABRATA SAHU, IAS	DAYANANDA MOHAPATRA VS	// 0 //
83	D-CONTC/7949/2024 CONTC/1283/2024	RABINARAYAN SETHY VS RAJA RANJIT BAL, OAS	PABITRA KUMAR BEHERA VS	// 0 //
84	D-CONTC/6261/2024 CONTC/1284/2024	SEBANANDA PADHAN VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
85	D-CONTC/6317/2024 CONTC/1285/2024	RATAN CHAND SENAPATY VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
86	D-CONTC/6399/2024 CONTC/1286/2024	SURENDRA NATH SWAIN VS ASWATHY. S, I.A.S.	ADV. VS	// 0 //
87	D-CONTC/6842/2024 CONTC/1287/2024	BRUNDABAN MAHANAND VS ALOK KAR, DIRECTOR(R AND R),ADDL. SECY., WATER RESOURCES DEPTT.	ADV. VS	// 0 //
88	D-CONTC/6861/2024 CONTC/1288/2024	RAJ KISHORE MOHANTY VS SATYABRATA SAHU,IAS,FOREST AND ENVIRONMENT AND CLIMATE CHANGE	ASHOK DAS VS	// 0 //
89	D-CONTC/6951/2024 CONTC/1289/2024	RABINARAYAN MISHRA VS PROF., SABITA ACHARYA, VICE CHANCELLOR, UTKAL UNIVERSITY, VANIVIHAR, BBSR, KHORDHA	ADV VS	// 0 //
90	D-CONTC/7377/2024 CONTC/1290/2024	MAHESWAR NANDA VS DR.ARABINDA KUMAR PADHEE, I.A.S.	AMIYA KUMAR MISHRA VS	// 0 //
91	D-CONTC/6126/2024	BHARATI ROUT	ADV.	//



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	CONTC/1291/2024	VS DR. N. CHANDRA BEHERA, CDMO, KANDHAMAL	VS	0 //
92	D-CONTC/7170/2024 CONTC/1292/2024	ARTATRAN MALLICK VS SATYABRATA SAHOO, I.A.S.	ADV. VS	// 0 //
93	D-CONTC/8197/2024 CONTC/1293/2024	BENUDHAR PARIDA VS SAMARTH VERMA, ADMINISTRATOR, SHREE JAGANNATH TEMPLE, PURI	ADV VS	// 0 //
94	D-CONTC/6132/2024 CONTC/1294/2024	SAROJ KUMAR DAS VS ANU GARG, I.A.S	ADV VS	// 0 //
95	D-CONTC/6260/2024 CONTC/1295/2024	JATINDRA KUMAR PANDA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
96	D-CONTC/4586/2024 CONTC/1296/2024	SUSHANTA ADHA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
97	D-CONTC/4593/2024 CONTC/1297/2024	MILKI EKKA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
98	D-CONTC/4598/2024 CONTC/1298/2024	SUKRA EKKA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
99	D-CONTC/7356/2024 CONTC/1299/2024	PRAMODINI DASH VS G. MATHI VATHANAN, I.A.S.	ADV. VS	// 0 //
100	D-CONTC/6092/2024 CONTC/1300/2024	NARENDRANATH MALLICK VS NARASINGHA GADABA, TAHASILDAR, MALKANGIRI	ADV. VS	// 0 //
101	D-CONTC/6055/2024 CONTC/1301/2024	ANANDA PRASAD DASH VS ANU GARG, I.A.S.	ADV. VS	// 0 //
102	D-CONTC/6967/2024 CONTC/1302/2024	ROUTU BHUJANGA RAO VS	KADAR MOHAMMAD VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/5861/2024 CONTC/1303/2024	BHAKTESWAR MALLIK, SECY. CUM C.E.O., BERHAMPUR CO-OPERATIVE CENTRAL BANK LTD. ANIL KUMAR ROUT VS ASWATHY S., I.A.S.	ADV. VS	// // ()
104	D-CONTC/8502/2024 CONTC/1304/2024	BANI PRASAD PADHI VS ANU GARG, I.A.S	ADV VS	// () //
105	D-CONTC/8500/2024 CONTC/1305/2024	SAUBHAGYABATI JENA VS SMRUTI RANJAN PRADHAN, I.A.S.	ADV VS	// () //
106	D-CONTC/8506/2024 CONTC/1306/2024	ABADHUTA SAGADIA VS ANU GARG, I.A.S	ADV VS	// () //
107	D-CONTC/5884/2024 CONTC/1307/2024	SUDARSAN KUND VS S. ASWASTHY, COMMISSIONER CUM SECY., S. AND M. EDUCATION DEPTT.	ADV. VS	// () //
108	D-CONTC/8383/2024 CONTC/1308/2024	MANOJ KUMAR DASH VS ASWATHY S., SECY., S AND ME DEPT.	ADV. VS	// () //
109	D-CONTC/8132/2024 CONTC/1309/2024	NIRANJAN DAS VS ASWATHY S., I.A.S.	ADV. VS	// () //
110	D-CONTC/8135/2024 CONTC/1310/2024	RASHMIRANJAN BEHERA VS ASWATHY S., I.A.S.	ADV. VS	// () //
111	D-CONTC/8182/2024 CONTC/1311/2024	LAXMIDHAR BEHERA VS ASWATHY S., COMMNR. CUM SECY. TO GOVT., S AND ME DEPT.	ADV. VS	// () //
112	D-CONTC/8183/2024 CONTC/1312/2024	SRIDHAR BEHERA VS ASWATHY S., COMMISSIONER CUM SECY.,SCHOOL AND MASS EDUCATION DEPTT.	adv. VS	// () //
113	D-CONTC/8184/2024 CONTC/1313/2024	NARASINGH GOUDA VS ASWATHY S., COMMNR. CUM SECY. TO GOVT., S AND ME DEPT.	ADV. VS	// () //

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114	D-CONTC/8386/2024 CONTC/1314/2024	GAJENDRANATH BAL VS ASWATHY S., SECY., S AND ME DEPT.	ADV. VS	// () //
115	D-CONTC/7012/2024 CONTC/1315/2024	RAMESH CHANDRA NAYAK VS SHALINI PANDIT, I.A.S.	ADV. VS	// () //
116	D-CRLA/5812/2024 CRLA/160/2024	MANOJ BEHERA@SUSHANTA@OLLA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	CUTTACK SADAR /467 /2020 P.O SPL.COURT SC AND ST (POA) ACT, CT/0000151/2020
117	D-CRLA/4888/2024 CRLA/161/2024	PANDA@LOKNATH PRADHAN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	DIGAPAHANDI /16 /2016 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000032/2017
118	D-CRLA/5434/2024 CRLA/162/2024	PRADEEP KUMAR ROUT VS STATE OF ODISHA(VIG.)	DEBASIS SARANGI VS	BHUBANESWAR VIGILANCE /38 /2007 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW TR/0000063/2012
119	D-CRLA/5572/2024 CRLA/163/2024	SAMEER BHUE VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BARGARH SADAR /239 /2022 A.D.J.,BARGARH(Bargarh ) Spl/0000059/2022
120	D-CRLMA/4624/2024 CRLMA/36/2024	TAMANNA PARWEEN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	JATNI P.S. /172 /2023 () //
121	D-CRLMC/3777/2024 CRLMC/571/2024	UMA SAHU VS STATE OF ODISHA	MIHIR KANTA RATH VS	RAJGANGPUR /144 /2013 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000302/2013
122	D-CRLMC/4741/2024 CRLMC/572/2024	SUBASH CHANDRA NAIK VS STATE OF ODISHA	DIGAMBAR SETHI VS	KANJIPANI /36 /2017 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000107/2017
123	D-CRLMC/4892/2024 CRLMC/573/2024	JAGABANDHU MUDULI VS STATE OF ODISHA	SAIBRATA RATH VS	NIHALPRASAD /235 /2023 JMFC, GONDIA(Dhenkanal) GR/0000542/2023
124	D-CRLMC/4915/2024 CRLMC/574/2024	SAROJINI MOHANTY@SMT.MOHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MAHILA (BERHAMPUR) /89 /2012 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001478/2012
125	D-CRLMC/4974/2024	MITU SUNA	SUSHANTA KUMAR PRADHAN	KESINGA /130 /2014

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/575/2024	VS STATE OF ODISHA	VS	J.M.F.C., KESINGA(Kalahandi) CT/0000216/2014
126	D-CRLMC/4975/2024 CRLMC/576/2024	GOUTAM LUHA@PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	DHAMA /66 /2002 J.M.F.C.(II),SAMBALPUR(Sambalpur) CT/0000747/2002
127	D-CRLMC/4983/2024 CRLMC/577/2024	AKBAR ALLI@ALI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KHANTAPADA /147 /2012 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0001046/2012
128	D-CRLMC/5034/2024 CRLMC/578/2024	PAVITRA MOHAN MOHANTY VS STATE OF ODISHA	DURGA PRASAD SWAIN VS	SEMILLIGUDA /92 /2019 JMFC, SEMILIGUDA(Koraput) GR/0000019/2019
129	D-CRLMC/5046/2024 CRLMC/579/2024	SAPNESWAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NCB BHUBANESWAR /1 /2018 2ND ADJ CUM SPL JUDGE,BHUBANESWAR TR/0000167/2018
130	D-CRLMC/5106/2024 CRLMC/580/2024	BIKRAM@BIJAYA KUMAR SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BALASORE TOWN /366 /2006 J.M.F.C.,BALASORE(Baleshwar) CT/0001359/2006
131	D-CRLMC/5158/2024 CRLMC/581/2024	SK.MAMUD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /183 /2013 S.D.J.M.,BALASORE(Baleshwar) CT/0001250/2013
132	D-CRLMC/4265/2024 CRLMC/582/2024	BUDHDHASRABA BEHERA@BUDDHASHRBA BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MURIBAHAL /12 /2021 JMFC, MURIBAHAL(Balangir) GR/0000012/2021
133	D-CRLMC/5108/2024 CRLMC/583/2024	AJITAV ACHARYA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 J.M.F.C.,JAJPUR ROAD(Jajapur ) ICC/0000421/2022
134	D-CRLMC/5110/2024 CRLMC/584/2024	BAPI@SWADHIN SANGRAM ROUT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMACHANDRAPUR /138 /2020 NYAYADHIKARI,GHASIPURA(Kendujhar) GR/0000279/2020
135	D-CRLMC/5691/2024 CRLMC/585/2024	GADADHAR JENA VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	BHUBANESWAR VIGILANCE /16 /2005 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR TR/0000061/2006
136	D-CRLMC/5179/2024 CRLMC/586/2024	ARTTA BEHERA VS	AMIT KUMAR NATH VS	CHHENDIPADA /14 /2015 ASST. SESSIONS JUDGE(W.C.),ANGUL(

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/3099/2024 CRLMC/587/2024	STATE OF ODISHA GOURAHARI DALABEHERA VS	UDIT NARAYAN JENA VS	CT/0000124/2016 ASKA /498 /2023 J.M.F.C.,ASKA(Ganjam) GR/0001621/2023
138	D-CRLMC/3576/2024 CRLMC/588/2024	STATE OF ODISHA GOURAHARI DALABEHERA VS	UDIT RANJAN JENA VS	ASKA /482 /2023 J.M.F.C.,ASKA(Ganjam) GR/0001578/2023
139	D-CRLMC/3752/2024 CRLMC/589/2024	STATE OF ODISHA GOURAHARI DALABEHERA VS	UDIT RANJAN JENA VS	ASKA /442 /2023 J.M.F.C.,ASKA(Ganjam) GR/0001481/2023
140	D-CRLMC/4528/2024 CRLMC/590/2024	STATE OF ODISHA M. JAGA RAO VS	JNYANANANDA PANDA VS	BHANJANAGAR /163 /2014 A.D.J.,BHANJANAGAR(Ganjam) ST/0000068/2016
141	D-CRLMP/3188/2024 CRLMP/297/2024	STATE OF ODISHA KRUSHNA CHANDRA MALLICK VS	SIDHARTH PRASAD DAS VS	BHUBANESWAR VIGILANCE /61 /2016 ( ) //
142	D-CRLMP/5322/2024 CRLMP/298/2024	STATE OF ODISHA SAMARJIT MOHANTY VS	SANTOSH KUMAR MAHANTY VS	// / /0 ( ) //
143	D-CRLMP/5641/2024 CRLMP/299/2024	STATE OF ODISHA RAMESH CHANDRA PADHI VS	AJAYA KUMAR JENA VS	SORO /625 /2023 ( ) //
144	D-CRLMP/5703/2024 CRLMP/300/2024	STATE OF ODISHA RIKI RAM VS	PARTHA SARATHI DAS VS	JODA /311 /2023 ( ) //
145	D-CRLMP/5991/2024 CRLMP/301/2024	STATE OF ODISHA RAM CHANDRA DASH VS	SAROJ KUMAR ROUSTRAY VS	// / /0 ( ) //
146	D-CRLMP/6106/2024 CRLMP/302/2024	STATE OF ODISHA PRATAP CHANDRA DIXIT VS	SAROJ KUMAR ROUSTRAY VS	// / /0 ( ) //
147	D-CRLMP/4329/2024 CRLMP/303/2024	STATE OF ODISHA MANO RANJITA BEHERA VS	RESHMA BEHERA VS	// / /0 ( ) //
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLREV/5878/2024 CRLREV/80/2024	RABINDRANATH SAHOO VS STATE OF ODISHA	BIJAY JENA VS	//0 DISTRICT & SESSIONS JUDGE,JAGATSI CRA/000020/2012
149	D-CRLREV/4854/2024 CRLREV/81/2024	BALABANTA BHUE VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BELPARA /155 /2023 1ST ADDL SESSIONS JUDGE CUM PO,C CRA/0000057/2023
150	D-CRLREV/5395/2024 CRLREV/82/2024	SWETA RATH VS STATE OF ODISHA	BAMADEV BARAL VS	PARADEEP /110 /2014 J.M.F.C.,KUJANG(Jagatsinghapur ) CRMC/0000217/2023
151	D-CRLREV/5526/2024 CRLREV/83/2024	SARMISTHA RATH VS STATE OF ODISHA	BAMADEV BARAL VS	PARADEEP /110 /2014 J.M.F.C.,KUJANG(Jagatsinghapur ) CRMC/0000218/2023
152	D-CRLREV/5409/2024 CRLREV/84/2024	PRUTHWIRAJ TRIPATHY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	//0 A.D.J.,BHAWANIPATNA(Kalahandi) CMC/0000013/2023
153	D-CRLREV/4545/2024 CRLREV/85/2024	PURNA CHANDRA HARIJAN VS STATE OF ODISHA	ANIRUDHA DAS VS	KODINGA /199 /2023 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0001247/2023
154	D-CRLREV/4568/2024 CRLREV/86/2024	BISHNU PATTNAIK VS STATE OF ODISHA	LAXMAN PRADHAN VS	PHIRINGIA /2 /2012 ADJ-CUM-SPL.JUDGE(VIG),PHULBANI CRA/0000059/2014
155	D-CRLREV/5677/2024 CRLREV/87/2024	PRASANTA NAG VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-3 /27 /2018 1ST. A.D.J.,ROURKELA(Sundargarh) CRA/0000008/2023
156	D-FAO/5484/2024 FAO/57/2024	TUNIRANI SING VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000071/2017
157	D-MACA/3508/2024 MACA/100/2024	M/S.ORIENTAL INSURANCE CO. LTD. VS SANJAYA KUMAR JENA	G.P.DUTTA VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0001221/2017
158	D-MACA/4150/2024 MACA/101/2024	M/S.ORIENTAL INSURANCE CO. LTD. VS JAYASHREE PRADHAN	G.P.DUTTA VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000558/2020
159	D-MACA/4156/2024	M/S.ORIENTAL INSURANCE CO. LTD.	G.P.DUTTA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MACA/102/2024	VS MALAY KUMAR SAHU	VS	I MACT,BALASORE(Baleshwar) Mac/0000126/2022
160	D-MACA/4125/2024 MACA/103/2024	ORIENTAL INSURANCE CO. LTD. VS DIPTI BISWAL	SOMANATH ROY VS	// 4TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000155/2019
161	D-MACA/3064/2024 MACA/104/2024	ORIENTAL INSURANCE CO. LTD. VS MALA DIP	NIBEDITA MOHANTY VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000004/2023
162	D-MACA/8535/2024 MACA/105/2024	BILASINI MANTRI VS ALOK KUMAR ROUT	BISHNU BRATA SINGH VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) MACT/0000204/2017
163	D-MACA/8460/2024 MACA/106/2024	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD., SAMBALPUR VS ARJUNLAL JAIN	BIJOY DASMOHAPATRA VS	// 4TH M.A.C.T. BHAWANIPATNA(Kalahandi) Mac/0000010/2016
164	D-MACA/3095/2024 MACA/94/2024	BISWANATH PARIDA @ BISHIKESAN PARIDA VS RUSHAV KUMAR TRIPATHY	DEBASISH PATNAIK VS	// 1ST M. A.C.T.,JAJPUR(Jajapur ) Mac/0000170/2016
165	D-MACA/3222/2024 MACA/95/2024	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS SARASWATI SAHU	SOMNATH ROY VS	// 1ST MACT, DEOGARH(Debagarh ) Mac/0000016/2019
166	D-MACA/4167/2024 MACA/96/2024	M/S. KOTAK MAHINDRA GENERAL INSURANCE CO. LTD. VS NRUSINGHA CHARAN DASH	ADAM ALI KHAN VS	// 4TH M.A.C.T.,ANGUL(Anugul ) Mac/0000093/2019
167	D-MACA/4158/2024 MACA/97/2024	D.M, ORIENTAL INSURANCE CO. LTD., BBSR DIVISION VS JHUNU SAMAL	G.P.DUTTA VS	// DISTRICT AND SESSIONS JUDGE,NAYAGUDA Mac/0000046/2019
168	D-MACA/8491/2024 MACA/98/2024	BASANTILATA PATNAIK VS BALARAM PALAI	PRADEEP KUMAR MISHRA VS	// 6TH M.A.C.T, BERHAMPUR(Ganjam) Mac/0000124/2009
169	D-MACA/3517/2024 MACA/99/2024	SBI G.I.CO. LTD VS BINOD MALLICK	G.P.DUTTA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000271/2017
170	D-MATA/6936/2024 MATA/63/2024	SUMANTA KUMAR BARIK VS	CHANDAN SAMANTARAY VS	// JUDGE,FAMILY COURT,ANGUL(Anugul)

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171	D-MATA/7186/2024 MATA/64/2024	SUMITA BARIK BIJAYLAXMI PARIDA VS SAROJ KUMAR SAMAL	MAHESWAR MOHANTY VS	CP/0000110/2021 // JUDGE, FAMILY COURT, JAJPUR(Jajapur)
172	D-MATA/8553/2024 MATA/65/2024	SHARDHANJALI BURGI @ DEHURY VS BALMIKI DEHURY	PRASANNA KUMAR BHUYAN VS	CP/0000060/2022 // JUDGE, FAMILY COURT, PHULBANI(Kan
173	D-MATA/5424/2024 MATA/66/2024	RUDRA PRATAP LENKA VS RUPALI KALPANA KUSUM	H.N.MOHAPATRA VS	CP/0000021/2023 // FAMILY COURT AT PARALAKHEMUNDI
174	D-MATA/2951/2024 MATA/67/2024	KSHANAPRAVA PANDA VS JOGESH CHANDRA SUKLA	HRUDANANDA MOHAPATRA VS	CP/0000054/2023 // JUDGE, FAMILY COURT, NAYAGARH(N
175	D-MATA/8878/2024 MATA/68/2024	ASHISH KUMAR SHARMA VS TINU SHARMA	DEEPALI MAHAPATRA VS	CP/0000088/2021 // JUDGE FAMILY COURT, CUTTACK(Cutta
176	D-MATA/8251/2024 MATA/69/2024	AKSHAYA KUMAR PRADHAN VS RANJEETA PRADHAN	BABITA PATTNAIK VS	CMA/0000082/2022 // JUDGE, FAMILY COURT, JHARSGUDA(G
177	D-RPFAM/1068/2024 RPFAM/45/2024	TRINATH MOHANTY VS LAXMIPRIYA MOHANTY	RANJIT MOHANTY VS	Mat/0000055/2017 // JUDGE FAMILY COURT, PURI(Puri)
178	D-TRP(C)/6518/2024 TRP(C)/50/2024	JINARANI NAYAK @ LEETA NAYAK VS PRASANTA KUMAR BARIK	PANCHANAN PANIGRAHI VS	CP/0000204/2019 // JUDGE FAMILY COURT, BHUBANESWA
179	D-TRP(C)/7665/2024 TRP(C)/51/2024	RAMIYA RANJAN DASH VS RASHMITA CHOUDHURY	SUSANTA KUMAR NAYAK VS	CP/0000510/2021 // JUDGE FAMILY COURT, GANJAM(Ganja
180	D-TRPCRL/6066/2024 TRPCRL/14/2024	DR. RAJENDRA NARAYANA DAKHINAKABAT VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	Crp/0000071/2023 RAYAGADA TOWN /37 /2015 A.D.J., RAYGADA(Rayagada )
181	D-WA/8482/2024 WA/252/2024	STATE OF ODISHA VS SAHAJAHAN MALLIK	TARUN PATNAIK, A.S.C VS	CT/0000033/2015 // ( ) //



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182	D-WA/8489/2024 WA/253/2024	STATE OF ODISHA VS RITA DEVI	TARUN PATNAIK,A.S.C VS	// 0 //
183	D-WA/8033/2024 WA/254/2024	STATE OF ODISHA VS GOKUL CHANDRA KATARI	SASWAT DAS,A.G.A VS	// 0 //
184	D-WA/8445/2024 WA/255/2024	STATE OF ODISHA VS BINI SAHU	PUSHPARAJ BHARADWAJ,A.S.C VS	// 0 //
185	D-WA/8039/2024 WA/256/2024	STATE OF ODISHA VS KABITA SWAIN	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
186	D-WA/8036/2024 WA/257/2024	STATE OF ODISHA VS AKASHA BEHERA	SASWAT DAS,A.G.A VS	// 0 //
187	D-WA/8067/2024 WA/258/2024	STATE OF ODISHA VS RUPESH KUMAR PRADHAN	RABI NARAYAN MISHRA,A.G.A VS	// 0 //
188	D-WA/4554/2024 WA/259/2024	SRIKANTA PARIDA VS STATE OF ODISHA	SARAT CHANDRA SAMAL VS	// 0 //
189	D-WA/9060/2024 WA/260/2024	STATE OF ODISHA VS ANANTA KISHORE NAYAK	SANGRAM JENA,A.G.A VS	// 0 //
190	D-WP(C)/8125/2024 WP(C)/4549/2024	SASMITA SUKLA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
191	D-WP(C)/8155/2024 WP(C)/4550/2024	ALOK SETHA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
192	D-WP(C)/7035/2024 WP(C)/4551/2024	NATHA SAHU VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
193	D-WP(C)/8190/2024	ARDHI CHETANA VARMA	ASHOK KUMAR DAS	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/4552/2024	VS	VS	0
		ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM		//
194	D-WP(C)/7038/2024	KISHORE CHANDRA SAHU	NIRA SUNDAR PANDA	//
	WP(C)/4553/2024	VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/6846/2024	MANOJ KUMAR SAHU	NIRANJAN PANDA	//
	WP(C)/4554/2024	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/8538/2024	DAMBARUDHAR MOHANTA	GOPINATH SETHI	//
	WP(C)/4555/2024	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/7890/2024	KALPANA KHOSLA	SUKANTA KUMAR MISHRA	//
	WP(C)/4556/2024	VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/8560/2024	HEMANTA KUMAR SENAPATI	SAILABALA JENA	//
	WP(C)/4557/2024	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/8120/2024	NEELAMADHABA PANDA	DILLIP KUMAR MOHAPATRA	//
	WP(C)/4558/2024	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/8420/2024	KUNI MALIK	NIRANJAN MAHARANA	//
	WP(C)/4559/2024	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/8094/2024	ARNADA KUMAR MOHANTY	SUBASH CH PANI	//
	WP(C)/4560/2024	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/8123/2024	MADHURI TRIPATHY	DILLIP KUMAR MOHAPATRA	//
	WP(C)/4561/2024	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/6627/2024	PRASAN KUMAR MOHAPATRA	SOUBHAGYA CHANDRA DEV DASH	//
	WP(C)/4562/2024	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/7690/2024	SIBAN SILPA SPECIAL SCHOOL FOR DEAF AND DUMB, JAJPUR	PRASANTA KUMAR JENA	//
	WP(C)/4563/2024	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/8118/2024 WP(C)/4564/2024	STATE OF ODISHA PRASANNA KUMAR SARANGI VS	DILLIP KUMAR MOHAPATRA VS	// // 0
206	D-WP(C)/6601/2024 WP(C)/4565/2024	STATE OF ODISHA RABINARAYAN DAS VS	SAROJ KUMAR DASH VS	// // 0
207	D-WP(C)/8476/2024 WP(C)/4566/2024	STATE OF ODISHA SURESH KUMAR KATARUKA VS	SUBHASISH DAS VS	// // 0
208	D-WP(C)/8097/2024 WP(C)/4567/2024	STATE OF ODISHA PRASANNJIT MOHANTY VS	SUBASH CH PANI VS	// // 0
209	D-WP(C)/8475/2024 WP(C)/4568/2024	STATE OF ODISHA SURESH KUMAR KATARUKA VS	SUBHASISH DAS VS	// // 0
210	D-WP(C)/7511/2024 WP(C)/4569/2024	STATE OF ODISHA BASANTA KUMAR MAHANTA VS	TUSAR KANTA MAHANTA VS	// // 0
211	D-WP(C)/8253/2024 WP(C)/4570/2024	STATE OF ODISHA DEEPAK AGRAWAL VS	AMIT PRASAD BOSE VS	// // 0
212	D-WP(C)/7983/2024 WP(C)/4571/2024	BARGARH MUNICIPALITY, BARGARH KISHAN KUMAR MALLIK VS	AMBIKA PRASAD RAY VS	// // 0
213	D-WP(C)/7970/2024 WP(C)/4572/2024	SUB-COLLECTOR, KENDRAPARA DAYA BADANAYAK VS	DILLIP RAY VS	// // 0
214	D-WP(C)/7324/2024 WP(C)/4573/2024	STATE OF ODISHA RAMESH CHANDRA MOHANTY VS	KSHIROD KUMAR ROUT VS	// // 0
215	D-WP(C)/7583/2024 WP(C)/4574/2024	STATE OF ODISHA RAMAKANTA NAYAK VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :28/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/6694/2024 WP(C)/4575/2024	SANJUKTA JENA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
217	D-WP(C)/8664/2024 WP(C)/4576/2024	M/S DIBAKAR NAYAK, GANJAM VS JOINT COMMNR. OF STATE TAX, BERHAMPUR	PRANAYA KISHORE HARICHANDAN VS	// 0 //
218	D-WP(C)/8960/2024 WP(C)/4577/2024	USHA MANJARI BEHERA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
219	D-WP(C)/8962/2024 WP(C)/4578/2024	JHULANI BEHERA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
220	D-WP(C)/5645/2024 WP(C)/4579/2024	HIRALAL SHARMA VS UNION OF INDIA	BIDYADHAR PRADHAN VS	// 0 //
221	D-WP(C)/8773/2024 WP(C)/4580/2024	ASHOK KUMAR MITTAL VS STATE OF ODISHA	SUBHASIS DAS VS	// 0 //
222	D-WP(C)/9066/2024 WP(C)/4581/2024	CHETAN PATRA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
223	D-WP(C)/8852/2024 WP(C)/4582/2024	BAIJANATH AGRAWAL VS STATE OF ODISHA	SUBHASISH DAS VS	// 0 //
224	D-WP(C)/8858/2024 WP(C)/4583/2024	GHANSHYAM AGRAWAL VS STATE OF ODISHA	SUBHASISH DAS VS	// 0 //
225	D-WP(C)/8473/2024 WP(C)/4584/2024	RAJESWARI GUPTA VS STATE OF ODISHA	SUBHASISH DAS VS	// 0 //
226	D-WP(C)/8755/2024 WP(C)/4585/2024	SURENDRA BHOI VS UNION OF INDIA	PRASANTA KUMAR TRIPATHY VS	// 0 //
227	D-WP(C)/8615/2024	AAKANKSHA ENTERPRISES, NEW DELHI	SAROJ KUMAR PADHY	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :28/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/4586/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/8474/2024 WP(C)/4587/2024	BANWARI LAL KATARUKA VS STATE OF ODISHA	SUBHASISH DAS VS	// 0 //
229	D-WP(C)/7887/2024 WP(C)/4588/2024	MARKANDA SETH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
230	D-WP(C)/6963/2024 WP(C)/4589/2024	BASANTA KUMAR PATRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
231	D-WP(C)/7021/2024 WP(C)/4590/2024	GANESWAR DHALA VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
232	D-WP(C)/8951/2024 WP(C)/4591/2024	RAPS INFRATECH PVT. LTD., KALAHANDI VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //
233	D-WP(C)/8194/2024 WP(C)/4592/2024	ARDHI CHETANA VARMA VS ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK KUMAR DAS VS	// 0 //
234	D-WP(C)/7005/2024 WP(C)/4593/2024	B.AJIT KUMAR PATRO VS CHIEF GENERAL MANAGER, BANK OF INDIA, MUMBAI	DILLIP KUMAR MOHAPATRA VS	// 0 //
235	D-WP(C)/7011/2024 WP(C)/4594/2024	TAPAN KUMAR BEHERA VS CHIEF GENERAL MANAGER, BANK OF INDIA, MUMBAI	DILLIP KUMAR MOHAPATRA VS	// 0 //
236	D-WP(C)/8286/2024 WP(C)/4595/2024	DIGAMBAR SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
237	D-WP(C)/8753/2024 WP(C)/4596/2024	GAJENDRA DAS VS GOPAL NAYAK	SUSHANTA KUMAR MOHANTY VS	// 0 //
238	D-WP(C)/7316/2024 WP(C)/4597/2024	M/S ALL THAT JAZZ, SAMBALPUR VS	BHABANI PRASAD MOHANTY VS	// 0

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### CASES REGISTERED REPORT AS ON :28/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/9115/2024 WP(C)/4598/2024	THE DY. COMMISSIONER OF CT AND GST, SAMBALPUR SHILADITYA BEHERA VS STATE OF ODISHA	DEBADATTA MOHANTY VS	// // 0 //
240	D-WP(C)/8071/2024 WP(C)/4599/2024	MAMA MAHALIK VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	// 0 //
241	D-WP(C)/8031/2024 WP(C)/4600/2024	SABITRI MOHANTY VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
242	D-WP(C)/7311/2024 WP(C)/4601/2024	M/S ALL THAT JAZZ, SAMBALPUR VS THE DY. COMMISSIONER OF CT AND GST, SAMBALPUR	BHABANI PRASAD MOHANTY VS	// 0 //
243	D-WP(C)/7889/2024 WP(C)/4602/2024	DIBYABHARATI NAYAK @ MAHAPATRA VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
244	D-WP(C)/8808/2024 WP(C)/4603/2024	SOAM @ SOM SAHU VS GOVT. OF INDIA	DIPTI RANJAN MOHAPATRA VS	// 0 //
245	D-WP(C)/7544/2024 WP(C)/4604/2024	MANAGING COMMITTEE OF BANASHREE GIRLS HIGH SCHOOL, KANDHAMAL VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
246	D-WP(C)/7509/2024 WP(C)/4605/2024	DHANURDHAR CHAMPATIRAY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
247	D-WP(C)/7986/2024 WP(C)/4606/2024	RAJKISHORE PATRA VS REGISTRAR COOPERATIVE SOCIETIES, BBSR	BAIDHAR SAHOO VS	// 0 //
248	D-WP(C)/8121/2024 WP(C)/4607/2024	ANUPAMA SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
249	D-WP(C)/8836/2024 WP(C)/4608/2024	SURENDRA NATH HEMBRAM VS STATE OF ORISSA	MANAS PATI VS	// 0 //

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### CASES REGISTERED REPORT AS ON :28/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/8051/2024 WP(C)/4609/2024	M/S. ALL THAT JAZZ, SAMBALPUR VS THE DEPUTY COMMNR., CT AND GST, SAMBALPUR I CIRCLE	BHABANI PRASAD MOHANTY VS	// 0 //
251	D-WP(C)/8049/2024 WP(C)/4610/2024	M/S. JANMEJAY NATH, BALASORE VS THE COMMNR. OF CT AND GST, CTC	BHABANI PRASAD MOHANTY VS	// 0 //
252	D-WP(C)/5948/2024 WP(C)/4611/2024	ROHITA KUMAR MOHANTA VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
253	D-WP(C)/5994/2024 WP(C)/4612/2024	TAPAS KUMAR SAHOO VS UNION OF INDIA	PRAJNA PRIYAMBADA VS	// 0 //
254	D-WP(C)/6993/2024 WP(C)/4613/2024	KAILASH CHANDRA PATNAIK VS THE ADDL. CT AND GST OFFICER, MAYURBHANJ CIRCLE	BHABANI PRASAD MOHANTY VS	// 0 //
255	D-WP(C)/3868/2024 WP(C)/4614/2024	BISWAJIT BISWAL VS COLLECTOR, PURI	BIJAYA KUMAR BASTIA VS	// 0 //
256	D-WP(C)/8017/2024 WP(C)/4615/2024	ANKIT MOHANTY VS VICE CHANCELLOR, FAKIR MOHAN UNIVERSITY, BALASORE	ADITYA KUMAR PATANAIAK VS	// 0 //
257	D-WP(C)/5946/2024 WP(C)/4616/2024	DILLIP KUMAR DAS VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
258	D-WP(C)/5382/2024 WP(C)/4617/2024	GHANA SHYAMA JENA VS CHAIRMAN, ODISHA RURAL HOUSING AND DEVELOPMENT CORPORATION LTD., KHURDA	DIPTI RANJAN BHOKTA VS	// 0 //
259	D-WP(C)/6592/2024 WP(C)/4618/2024	PRAFULLA CHANDRA ROUT VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
260	D-WP(C)/6060/2024 WP(C)/4619/2024	PITABAS JENA VS STATE OF ODISHA	SATYAJIT MUKHARJEE VS	// 0 //
261	D-WP(C)/8458/2024	RABINDRA KUMAR GHADAI	AUROBINDA SAHOO	//

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### CASES REGISTERED REPORT AS ON :28/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/4620/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/7541/2024 WP(C)/4621/2024	KALANDI PAIKRAY VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
263	D-WP(C)/5381/2024 WP(C)/4622/2024	KABITA MANJARI TRIPATHY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
264	D-WP(C)/3813/2024 WP(C)/4623/2024	SIVA PRASAD DAS VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
265	D-WP(C)/8877/2024 WP(C)/4624/2024	HARESH KUMAR PATEL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
266	D-WP(C)/3291/2024 WP(C)/4625/2024	BHAIRABI CLUB KURUMPADA, KHORDHA VS THE PRINCIPAL CHIEF COMMNR. OF INCOME TAX, BBSR	JAGAMOHAN PATTANAIAK VS	// 0 //
267	D-WP(C)/8803/2024 WP(C)/4626/2024	BARUN KUMAR MISHRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
268	D-WP(C)/5104/2024 WP(C)/4627/2024	BISWA RANJAN RAY VS TPCODL, BBSR	BIBEKANANDA BHUYAN VS	// 0 //
269	D-WP(C)/9112/2024 WP(C)/4628/2024	MAGUNI CHARAN MOHARANA VS OUAT, BBSR	AVIJIT MISHRA VS	// 0 //
270	D-WP(C)/5707/2024 WP(C)/4629/2024	SIBANANDA BISWAL VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
271	D-WP(C)/5518/2024 WP(C)/4630/2024	M/S. JSW PARADEEP TERMINAL PVT. LTD., JAGATSINGHPUR VS THE CT AND GST OFFICER, JAGATSINGHPUR	SUBASH CHANDRA SAHOO VS	// 0 //
272	D-WP(C)/5838/2024 WP(C)/4631/2024	SUBHAKANTA NATH VS	DWARIKA PRASAD MOHANTY VS	// 0



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### CASES REGISTERED REPORT AS ON :28/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/9031/2024 WP(C)/4632/2024	TAHASILDAR, TIRTOL TRIPATHY NAIK VS STATE OF ODISHA	AVIJIT PATNAIK VS	// // 0 //
274	D-WP(C)/8173/2024 WP(C)/4633/2024	SANTOSH KUMAR DAS VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
275	D-WP(C)/8583/2024 WP(C)/4634/2024	KALAKANHU BEHERA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
276	D-WP(C)/5891/2024 WP(C)/4635/2024	SUNIL KRUSHNA MOHANTY VS THE COMMISSIONER, CT AND GST, ODISHA	ANUP NARAYAN MOHANTY VS	// 0 //
277	D-WP(C)/8211/2024 WP(C)/4636/2024	UMA SANKAR PADHAN VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
278	D-WP(C)/9026/2024 WP(C)/4637/2024	M/S ARYA CONSTRUCTION PVT. LTD., BBSR VS THE CHIEF COMMNR., CT AND GST, CUTTACK	KANANBALA ROY CHOUDHURY VS	// 0 //
279	D-WP(C)/8860/2024 WP(C)/4638/2024	CHAITANYA BEHERA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
280	D-WP(C)/8440/2024 WP(C)/4639/2024	RAMESH CHANDRA NATH VS STATE OF ORISSA	AUROBINDA SAHOO VS	// 0 //
281	D-WP(C)/9043/2024 WP(C)/4640/2024	SURESH CHANDRA NANDA VS UNION OF INDIA	LAXMI PRASAD DWIVEDY VS	// 0 //
282	D-WP(C)/8095/2024 WP(C)/4641/2024	PRAKASH CHANDRA DAS VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
283	D-WP(C)/8580/2024 WP(C)/4642/2024	BALMIKI DHARUA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //

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### CASES REGISTERED REPORT AS ON :28/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/5853/2024 WP(C)/4643/2024	PRAMOD KUMAR CHOUDHURY VS THE CHIEF EXECUTIVE OFFICER (TPSODL), GANJAM.	SANDHYARANI PANI VS	// 0 //
285	D-WP(C)/8465/2024 WP(C)/4644/2024	AKSHYA KUMAR SAHU VS THE COMMNR. CGST AND CENTRAL EXCISE, BBSR	MANAS ANKIT BOHIDAR VS	// 0 //
286	D-WP(C)/5856/2024 WP(C)/4645/2024	BASUDEV PRADHAN VS STATE OF ODISHA	RANJIT KUMAR LENKA VS	// 0 //
287	D-WP(C)/8467/2024 WP(C)/4646/2024	ABHAYA KUMAR PUHAN VS THE COMMNR. CGST AND CENTRAL EXCISE, BBSR	MANAS ANKIT BOHIDAR VS	// 0 //
288	D-WP(C)/7501/2024 WP(C)/4647/2024	BIRENDRANATH MURMU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
289	D-WP(C)/8840/2024 WP(C)/4648/2024	BIPIN BIHARI MENDILI VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
290	D-WP(C)/8577/2024 WP(C)/4649/2024	JUDHISTHIR SAHU VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
291	D-WP(C)/8833/2024 WP(C)/4650/2024	GHASIRAM DAS VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
292	D-WP(C)/7851/2024 WP(C)/4651/2024	AKSHAYA KUMAR SAHOO @ AKHAYA KR. SAHOO VS STATE OF ODISHA .	SOUMYA RANJAN MOHANTY VS	// 0 //
293	D-WP(C)/9015/2024 WP(C)/4652/2024	DASARI VIJAYAKUMAR VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
294	D-WP(C)/8424/2024 WP(C)/4653/2024	PARAMESWAR JENA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
295	D-WP(C)/3781/2024	PREMA NAG	MOHENDRA KUMAR MOHAPATRO	//

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### CASES REGISTERED REPORT AS ON :28/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/4654/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/8645/2024	RABINARAYAN SAHOO	KIRTAN DANG	//
	WP(C)/4655/2024	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/8830/2024	BASUDEV ADARKULIA	KIRTAN DANG	//
	WP(C)/4656/2024	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/8454/2024	SABITA NAYAK	CHITTARANJAN PATNAIK	//
	WP(C)/4657/2024	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/8853/2024	NARAYAN KAMPA	KIRTAN DANG	//
	WP(C)/4658/2024	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/8735/2024	SUMATI NAYAK	SHASHI BHUSAN JENA	//
	WP(C)/4659/2024	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/8837/2024	DEEPAK BEHERA	LAXMIKANTA MOHANTY	//
	WP(C)/4660/2024	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/8839/2024	BASANTA KUMAR BAL	LAXMIKANTA MOHANTY	//
	WP(C)/4661/2024	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/7669/2024	M/S. N.P. AGENCY, BALASORE	SARADA PRASANNA SARANGI	//
	WP(C)/4662/2024	VS BANK OF BARODA, CUTTACK	VS	0 //
304	D-WP(C)/7834/2024	KESHAB CHANDRA DALAI	TUSHAR KANTA NAYAK	//
	WP(C)/4663/2024	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/8841/2024	HARAPRIYA BEHERA	LAXMIKANTA MOHANTY	//
	WP(C)/4664/2024	VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/4497/2024	SANJIT KUMAR TURUK	IN PERSON	//
	WP(C)/4665/2024	VS	VS	0

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### CASES REGISTERED REPORT AS ON :28/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/7557/2024 WP(C)/4666/2024	COLLECTOR-CUM-SPECIAL LAND ACQUISITION OFFICER RAMAKANTA SWAIN VS STATE OF ODISHA	AMIYA KUMAR MOHANTY A VS	// // 0 //
308	D-WP(C)/8463/2024 WP(C)/4667/2024	SANTOSH KUMAR PANDA VS STATE OF ODISHA	GOKULANANDA PADHI VS	// 0 //
309	D-WP(C)/8513/2024 WP(C)/4668/2024	KALPANA KALET VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
310	D-WP(C)/8892/2024 WP(C)/4669/2024	D. JUDHISTIRA REDDY VS THE ADDL. COMMISSIONER, ADDL. REVISIONAL COURT, BBSR	SUBASH CHANDRA RATH VS	// 0 //
311	D-WP(C)/8572/2024 WP(C)/4670/2024	SABITA DAS VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
312	D-WP(C)/8404/2024 WP(C)/4671/2024	BASUDEV PRADHAN VS STATE OF ORISSA	SUJATA JENA VS	// 0 //
313	D-WP(C)/6998/2024 WP(C)/4672/2024	DILLIP KUMAR BEHERA VS THE ESPIRE INFOLABS PVT. LTD., GURUGRAM	RAKESH KUMAR ROUTRAY VS	// 0 //
314	D-WP(C)/5040/2024 WP(C)/4673/2024	RAJENDRA PARIDA VS OFFICE OF THE LOKAYUKTA, ODISHA	AMITABH MISHRA VS	// 0 //
315	D-WP(C)/4577/2024 WP(C)/4674/2024	BANK OF BARODA, ROSARB, BBSR VS MUNICIPAL COMMNR., BMC	KHAN MAHMOODUL HASAN NIAMATI VS	// 0 //
316	D-WP(C)/5259/2024 WP(C)/4675/2024	A. KURI PATRO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
317	D-WP(C)/8198/2024 WP(C)/4676/2024	RANGABATI NAG VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //

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### CASES REGISTERED REPORT AS ON :28/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/5678/2024 WP(C)/4677/2024	M/S. ORISSA STEVEDORES LTD. VS DEPUTY COMMISSIONER, HEADS OF AUDIT TEAM-9, CT AND GST TERRITORIAL RANGE	KAJAL SAHOO VS	// 0 //
319	D-WP(C)/9170/2024 WP(C)/4678/2024	M/S MAA JAGADHATRI LABOUR CONTRACT CO OPERATIVE SOCIETY LTD. BALASORE VS THE CHIEF COMMNR. CT AND GST, ODISHA, CUTTACK	PREMANBALA ROY CHOUDHURY VS	// 0 //
320	D-WP(C)/6122/2024 WP(C)/4679/2024	MANMOHAN ROUT VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// 0 //
321	D-WP(C)/9000/2024 WP(C)/4680/2024	SUBHASIS MOHANTY VS BOARD OF SECONDARY EDUCATION, CUTTACK	SADASIVA PATRA VS	// 0 //
322	D-WP(C)/8374/2024 WP(C)/4681/2024	BISHNU PRASAD RATH VS COMMNR. OF CT AND GST., ODISHA	SANDEEP RATH VS	// 0 //
323	D-WP(C)/8113/2024 WP(C)/4682/2024	UNION OF INDIA VS UNITED CONSTRUCTION, CUTTACK	PRASANNA KUMAR PARHI VS	// 0 //
324	D-WP(C)/8947/2024 WP(C)/4683/2024	SHREE GOPAL GOSHALA, BARGARH VS BARGARH MUNICIPALITY	AMIT PRASAD BOSE VS	// 0 //
325	D-WP(C)/8442/2024 WP(C)/4684/2024	BISHNU PRASAD RATH VS COMMNR. OF CT AND GST, CUTTACK	SANDEEP RATH VS	// 0 //
326	D-WP(C)/8020/2024 WP(C)/4685/2024	SANATAN SAHU VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
327	D-WP(C)/8504/2024 WP(C)/4686/2024	KIRAN MAHANANDA VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
328	D-WP(C)/5927/2024 WP(C)/4687/2024	PRABIR KUMAR HARICHANDAN VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
329	D-WP(C)/8990/2024	SUCHISMITA DAS	SADASIVA PATRA (1)	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/4688/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/8528/2024 WP(C)/4689/2024	SUSANTA KUMAR PRADHAN VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// 0 //
331	D-WP(C)/8527/2024 WP(C)/4690/2024	HAREKRISHNA PUJARI VS COLLECTOR AND DM, NABARANGPUR	PRAMODA KUMAR DASH VS	// 0 //
332	D-WP(C)/8014/2024 WP(C)/4691/2024	MANORANJAN TRIPATHY VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
333	D-WP(C)/8998/2024 WP(C)/4692/2024	SRIKANTA MISHRA VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
334	D-WP(C)/8772/2024 WP(C)/4693/2024	SUBASH CHANDRA MOHAPATRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
335	D-WP(C)/6456/2024 WP(C)/4694/2024	SANJITA SHUKLA VS COMMNR. CUM SECY. S AND ME DEPT, BBSR	SUSANTA KUMAR MISHRA VS	// 0 //
336	D-WP(C)/6723/2024 WP(C)/4695/2024	KAMALA SAHOO VS THE DEPUTY GENERAL MANAGER (ELECTRICAL), KORAPUT	S.S.RAO VS	// 0 //
337	D-WP(C)/8744/2024 WP(C)/4696/2024	ARAKHITA PRADHAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
338	D-WP(C)/8010/2024 WP(C)/4697/2024	SACHINDRA CHANDRA PADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
339	D-WP(C)/7989/2024 WP(C)/4698/2024	GEETANJALI MAJHI VS THE REGISTRAR GENERAL, ORISSA HIGH COURT, CUTTACK	SASWATI MOHAPATRA VS	// 0 //
340	D-WP(C)/8018/2024 WP(C)/4699/2024	PARAMANANDA RATH VS	PREMANANDA MOHANTY VS	// 0

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341	D-WP(C)/8741/2024 WP(C)/4700/2024	STATE OF ODISHA BISWAJIT PATTNAIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // ()
342	D-WP(C)/8601/2024 WP(C)/4701/2024	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// ()
343	D-WP(C)/7150/2024 WP(C)/4702/2024	UTTAM KUMAR DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()
344	D-WP(C)/8600/2024 WP(C)/4703/2024	AKSHAYA KUMAR BEHERA VS DISTRICT ELECTION OFFICER AND COLLECTOR JHARSUGUDA	DINESH KUMAR PANDA VS	// ()
345	D-WP(C)/8932/2024 WP(C)/4704/2024	DR. MADHUBRATA SATPATHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()
346	D-ABLAPL/3054/2024 ABLAPL/2159/2024	MANOJ KUMAR NAYAK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SUNABEDA /146 /2021 ()
347	D-ABLAPL/4094/2024 ABLAPL/2160/2024	JITENDRA MAJHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /174 /2022 ()
348	D-ABLAPL/4610/2024 ABLAPL/2161/2024	BANSIDHAR NAIK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	KASHIPUR /11 /2023 ()
349	D-ABLAPL/4846/2024 ABLAPL/2162/2024	GIRIDHARI MALLICK VS STATE OF ODISHA	DURGA PRASAD DHAL VS	PATTAMUNDAI RURAL PS /23 /2024 ()
350	D-ABLAPL/5224/2024 ABLAPL/2163/2024	HAREKRUSNA MALLICK VS STATE OF ODISHA	SATYAJIT DAS VS	JAGATPUR /87 /2024 ()
351	D-ABLAPL/5226/2024 ABLAPL/2164/2024	MANAS RANJAN PATI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	SAHADEV KHUNTA /518 /2023 ()

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352	D-ABLAPL/4907/2024 ABLAPL/2165/2024	GANESH MAHAPATRA VS STATE OF ODISHA	ABHISHEK DASH VS	BURLA /51 /2024 DISTRICT & SESSIONS JUDGE,SAMBAL Spl/0000004/2024
353	D-ABLAPL/5250/2024 ABLAPL/2166/2024	UDIT SAHU VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR SADAR /241 /2023 ( //
354	D-ABLAPL/5324/2024 ABLAPL/2167/2024	JEEBA RATAN MAJHI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADMAPUR /121 /2021 ( //
355	D-ABLAPL/5347/2024 ABLAPL/2168/2024	PRASANTA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /54 /2024 ( //
356	D-ABLAPL/5015/2024 ABLAPL/2169/2024	SANTANU KUMAR ROUT VS STATE OF ODISHA	CHIRANJIB ROUT VS	BIKRAMPUR FCI /45 /2024 ( //
357	D-ABLAPL/5022/2024 ABLAPL/2170/2024	MINTU @ HARI MOHAN PASWAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAIBAGA /28 /2019 ( //
358	D-ABLAPL/5350/2024 ABLAPL/2171/2024	GYANAJYOTI PATRA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	MARINE PST TALCHUA /3 /2024 ( //
359	D-ABLAPL/5092/2024 ABLAPL/2172/2024	SAROJINI PANDA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	KABISURYANAGAR /85 /2024 ( //
360	D-ABLAPL/5558/2024 ABLAPL/2173/2024	PARESH DHARUA @ MISTRI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KANTAMAL /57 /2023 ( //
361	D-ABLAPL/5405/2024 ABLAPL/2174/2024	NIRANJAN NAIK VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	BARAMBA /1 /2024 ( //
362	D-ABLAPL/5596/2024 ABLAPL/2175/2024	ANANTA PAIKRAY @ ANANTA PAIKARAY VS STATE OF ODISHA	SAROJ KUMAR DASH VS	KHANDAGIRI P.S. /60 /2024 ( //
363	D-ABLAPL/5432/2024	PRAVAS RANJAN SAHU	SOURAV DAS	KESINGA /495 /2023



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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/2176/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/5474/2024 ABLAPL/2177/2024	GURUCHARAN MOHANTA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BETNOTI /273 /2023 () //
365	D-ABLAPL/5620/2024 ABLAPL/2178/2024	SURESH DEEP VS STATE OF ODISHA	SWETAMBARA PUROHIT VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So 2(A)CC/0000098/2023
366	D-ABLAPL/5512/2024 ABLAPL/2179/2024	UPENDRA SHARMA VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(M 2(B)CC/0000052/2005
367	D-ABLAPL/5674/2024 ABLAPL/2180/2024	SHANTILATA SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	JANKIA P.S. /79 /2024 () //
368	D-ABLAPL/5538/2024 ABLAPL/2181/2024	BALARAM GOUDA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	MUNIGUDA /99 /2019 () //
369	D-ABLAPL/5702/2024 ABLAPL/2182/2024	SUMI DAS VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	JALESWAR /76 /2024 () //
370	D-ABLAPL/5762/2024 ABLAPL/2183/2024	PRABODHA KUMAR JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /157 /2024 () //
371	D-ABLAPL/5711/2024 ABLAPL/2184/2024	JUDHISTIR DALAI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	DAMANJODI /24 /2021 () //
372	D-ABLAPL/5736/2024 ABLAPL/2185/2024	PURNA CHANDRA SETHI VS STATE OF ODISHA	SURESH KUMAR JENA VS	KUNDHEIGOLA /60 /2024 () //
373	D-ABLAPL/5782/2024 ABLAPL/2186/2024	SAROJ NAIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAI 2(A)CC/0000064/2024
374	D-ABLAPL/5755/2024 ABLAPL/2187/2024	PINKUN BEHERA VS	OM SWARUP VS	CHANDRASEKHARPUR /76 /2024 ()

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375	D-ABLAPL/5787/2024 ABLAPL/2188/2024	STATE OF ODISHA SANJIB MOHARATHA VS	JYOTIRMAYA SAHOO VS	// KANAS /46 /2024 ()
376	D-ABLAPL/5760/2024 ABLAPL/2189/2024	STATE OF ODISHA PRAFULLA JENA VS	ASIT KUMAR JENA VS	// DHARMASALA /157 /2024 ()
377	D-ABLAPL/5796/2024 ABLAPL/2190/2024	STATE OF ODISHA CHIDANANDA BISWAL VS	BIJAY KUMAR BEHERA VS	// BAIDYANATHPUR /93 /2024 ()
378	D-ABLAPL/5895/2024 ABLAPL/2191/2024	STATE OF ODISHA SANTOSH KUMAR RATLAVATH VS	AMLAN SHAKTI PAUL VS	// JANKIA P.S. /73 /2024 ()
379	D-ABLAPL/5911/2024 ABLAPL/2192/2024	STATE OF ODISHA MAHIBU KHAN VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /148 /2024 ()
380	D-ABLAPL/5916/2024 ABLAPL/2193/2024	STATE OF ODISHA MODESAR KHAN VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /148 /2024 ()
381	D-ABLAPL/5849/2024 ABLAPL/2194/2024	STATE OF ODISHA PARAMANANDA NAYAK VS	ASHOK KUMAR BEHERA (3) VS	// ITAMATI /306 /2022 ()
382	D-ABLAPL/5931/2024 ABLAPL/2195/2024	STATE OF ODISHA SISIR PRADHAN VS	NIRAJ KUMAR SETHI VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C
383	D-ABLAPL/5864/2024 ABLAPL/2196/2024	STATE OF ODISHA KUNJA BIHARI PRADHAN VS	ABHILASH MISHRA VS	2(A)CC/0000026/2024 SONEPUR /159 /2019 ()
384	D-ABLAPL/5866/2024 ABLAPL/2197/2024	STATE OF ODISHA KUNJA BIHARI PRADHAN VS	ABHILASH MISHRA VS	// SONEPUR /156 /2019 ()
385	D-ABLAPL/6068/2024 ABLAPL/2198/2024	STATE OF ODISHA BISWAJIT DAS @ PAPUNA VS STATE OF ODISHA	SIDHARTHA DAS VS	// CHAULIAGANJA /56 /2024 () //

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386	D-ABLAPL/5880/2024 ABLAPL/2199/2024	AKHAYA KUMAR ROUT VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CHANDANPUR /348 /2023 () //
387	D-ABLAPL/5884/2024 ABLAPL/2200/2024	NARAHARI SWAIN VS STATE OF ODISHA	DEBASNAN DAS VS	OLATPUR /4 /2023 () //
388	D-ABLAPL/5040/2024 ABLAPL/2201/2024	BABULI PATRA VS STATE OF ODISHA	PRADEEP KUMAR DASMOHAPATRA VS	GHASIPURA /109 /2024 () //
389	D-ABLAPL/1300/2024 ABLAPL/2202/2024	SAGAR KHORA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KORAPUT TOWN /299 /2023 () //
390	D-ABLAPL/5123/2024 ABLAPL/2203/2024	PRASHANTA BEHERA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	DHENKANAL SADAR /95 /2024 () //
391	D-ABLAPL/4259/2024 ABLAPL/2204/2024	TARUNA SETHY VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /262 /2022 () //
392	D-ABLAPL/4594/2024 ABLAPL/2205/2024	RAKESH NAIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KUNDHEIGOLA /45 /2024 () //
393	D-ABLAPL/5124/2024 ABLAPL/2206/2024	RANJIT GHADAI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	TIRTOL /89 /2024 () //
394	D-ABLAPL/4767/2024 ABLAPL/2207/2024	SUSHANTA DAS @ BAPUNU VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /18 /2024 () //
395	D-ABLAPL/5318/2024 ABLAPL/2208/2024	BINAY KUMAR DIXIT VS STATE OF ODISHA	JAGABANDHU SAHU VS	DHARMABANDHA PS /12 /2023 () //
396	D-ABLAPL/5016/2024 ABLAPL/2209/2024	BAPUNI @ SUNEET JENA VS STATE OF ODISHA	CHIRANJIB ROUT VS	BIKRAMPUR FCI /46 /2024 () //
397	D-ABLAPL/5855/2024	NUTAN KUMAR DAS	TARA PRASAD MOHAPATRA	KUMBHARAPARA /278 /2018

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/2210/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/5944/2024 ABLAPL/2211/2024	NIMAIN CHAND MOHANTA VS STATE OF ODISHA	SARADA PRASAD DASH VS	RARUAN /4 /2024 () //
399	D-ABLAPL/5858/2024 ABLAPL/2212/2024	NIHARIKA MISHRA VS STATE OF ODISHA	DEVASHIS PANDA VS	NABARANGAPUR TOWN /346 /2022 () //
400	D-ABLAPL/5955/2024 ABLAPL/2213/2024	SANTOSH KUMAR KHATEI @ SANTOSH KHATEI VS STATE OF ODISHA	ABINASH NAYAK VS	PURI SADAR /15 /2024 () //
401	D-ABLAPL/5861/2024 ABLAPL/2214/2024	KUNJA BIHARI PRADHAN VS STATE OF ODISHA	ABHILASH MISHRA VS	SONEPUR /160 /2019 () //
402	D-ABLAPL/5862/2024 ABLAPL/2215/2024	ASHOK DASH VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	DHARMASALA /803 /2023 () //
403	D-ABLAPL/5974/2024 ABLAPL/2216/2024	BASUDEV JENA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	NANDIPADA /93 /2024 () //
404	D-ABLAPL/5984/2024 ABLAPL/2217/2024	SUMIT SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUTRA /40 /2024 () //
405	D-ABLAPL/5097/2024 ABLAPL/2218/2024	NIRANJAN DAS VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS	DHAMNAGAR /164 /2019 J.M.F.C.,DHAMNAGAR(Bhadrak ) ICC/0000039/2023